

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3460

ANSWERED ON:14.08.2001

ROYALTY ON COAL

CHARAN DAS MAHANT;PRABHAT KUMAR SAMANTARAY;PRASANNA ACHARYA;YEMPARALA VENKATESWARA RAO

Will the Minister of COAL be pleased to state:

- (a) the norms to fix the royalty on coal ;
- (b) the quantity of production and amount of royalty received by coal producing States during each of the last ten years, State-wise.
- (c) whether the Government have received requests for upward revision of royalty on coal;
- (d) if so, the details thereof, State-wise;
- (e) the reaction of the Government thereto; and
- (f) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE FOR COAL (SHRI SYED SHAHNAWAZ HUSSAIN)

(a) : Royalty on coal is fixed after taking into account all relevant factors such as the view points of the coal producing States, coal consumers and the over all interests of the economy.

The proviso to Section 9(3) of the Mines and Minerals (Development & Regulation) Act, 1957 stipulates that no enhancement of royalty rate on minerals can be done more than once during any period of 3 years.

(b) : The State-wise production of raw coal in Coal India Limited and Singareni Collieries Company Limited and the amount of royalty paid by Coal India Limited and Singareni Collieries Company Limited to various coal producing States during the last ten years are as under:-

(i) Production of raw coal in Coal India Limited and Singareni Collieries Company Limited during 1991-92 to 2000-01

(Figures in Million tonnes)

	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-2000	2000-01 (prov)
W.	17.9	17.8	16.3	16.7	17.5	17.6	16.4	16.6	15.2	16.91
Bengal	0	0	3	2	0	6	8	7	8	
Bihar	64.8	66.7	68.8	68.0	68.8	71.3	74.9	69.8	70.1	38.19
4	3	2	8	7	1	5	4	4		
Jharkhand										30.76
Orissa	20.7	23.1	24.3	27.3	32.7	37.3	42.1	43.5	43.5	44.80
0	4	0	2	0	6	7	1	5		
M.P.	69.1	70.4	72.8	74.8	79.7	83.2	84.4	84.9	87.1	67.31
9	9	6	6	6	8	1	0	2		
Chhattisgarh										22.13
Maharashtra	18.8	19.6	20.4	21.0	22.8	24.8	26.1	25.2	27.7	28.76
8	8	5	7	2	6	7	8	0		
U.P.	11.7	12.3	12.1	13.8	14.8	15.4	15.6	15.6	16.2	18.74
0	2	4	2	0	0	8	4	2		
Assam	0.95									0.66
1.10	1.20	1.19	0.82	0.75	0.69	0.64	0.57			
A.P.	20.5	22.5	25.2	25.6	26.7	28.7	28.9	27.3	29.5	30.27

(ii) : Royalty paid to the States during 1991-92 to 2000-2001 by Coal India Limited and Singareni Collieries Company Limited :

(Rs. in crores)

Year	West-Bengal	Bihar	Jharsa-Orissa	Maharashtra	Madhya Pradesh	Chhattisgarh	U.P.	Assam	A.P.	
1991-92	10.07	334.35	43.47	63.89	240.00		47.49	0.64	100.97	
1992-93	8.72	505.31	63.14	108.86	384.52		66.76	0.56	151.50	
1993-94	10.63	555.05	72.82	111.09	369.56		70.59	0.44	172.91	
1994-95	9.59	613.05	104.08	159.70	438.91		87.39	0.42	182.26	
1995-96	7.82	658.33	180.79	217.90	666.77		113.50	21.59	186.63	
1996-97	10.87	682.17	185.38	200.29	684.14		121.41	9.92	216.13	
1997-98	12.64	658.95	227.59	204.78	663.50		102.35	6.11	217.73	
1998-99	9.53	607.59	227.40	184.62	671.58		86.78	11.75	200.31	
1999-00	9.89	591.65	226.58	183.13	688.10		108.30	13.27	223.05	
2000-01	10.08	407.94	180.23	253.17	220.79	535.27	139.07	131.48	6.96	227.34

(provisional)

(c) to (f) : Government of India has received representations from the State Governments of Bihar, Chattisgarh, West-Bengal, Madhya Pradesh and Orissa regarding enhancement of rate of royalty on coal. The royalty rates of coal were last revised on 11.10.94. The issue of further revision of royalty rates is under consideration.